

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 03.01.2020 (FRIDAY)

COURT III
10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Admission (After Notice)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|------------------------------------|---|------------------------|-------------------------|
| 1. | Comp. App. (AT) No. 317 of 2019 | Abhishek Sharad Vs. Registrar of Companies, West Bengal | Soma Samantarai | |
| 2. | Comp. App. (AT) No. 324 of 2019 | Synthite Industries Pvt. Ltd. Vs. 3A Capital Services Ltd. & Ors. | Goutham Shivshankar | |

For Hearing (Part Heard)

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| 3. | Comp. App. (AT) No. 315 of 2018 | Arti Meenakshi Muthiah Vs. MCTM Global Investments Pvt. Ltd. & Ors. | Nikhil Nayyar | Namitha Mathews |
| 4. | Comp. App. (AT) (Ins) No. 530 & 700 of 2019 | Vijay Kumar V.Iyer. Vs. Bharti Airtel Ltd & Bharti Hexacom Ltd. & Ors. | Misha | Ramakant Rai-R2 Raunak Dhillon- R3&4 |

For Hearing

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|----|------------------------------------|---|--------------------------------|---------------------------------------|
| 5. | Comp. App. (AT) No. 379 of 2018 | Satori Global Ltd. & Anr. Vs. Shailja Krishna & Ors. With | Swapnil Gupta | Ankur Mittal-R1 Ujjwal Banerjee-R4 |
| 6. | Comp. App. (AT) No. 395 of 2018 | Manjula Jhunjhunwala Vs. Shailja Krishna & Ors. | Ujjal Banarjee Akash Khuran | Ankur Mittal |
| 7. | Comp. App. (AT) No. 402 of 2018 | MTS Logistics Pvt. Ltd. Vs. Brijesh Uppal With | Nitin Mittal | Suresh Prasad |
| 8. | Comp. App. (AT) No. 407 of 2018 | Parvesh Kumar Jain Vs. Brijesh Uppal | Nitin Mittal | Suresh Prasad |
| 9. | Comp. App (AT) No. 332 of 2019 | R.D. Ramasamy & Anr. Vs. Madras Race Club & Anr. | D. Sreenivasan | Rohit Rajershi |

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By Order

-sd/-
Registrar